

# HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTIFICATION

No. 419 /UHC/Stationery/2024

Dated: 20<sup>th</sup> November, 2024

High Court of Uttarakhand has been pleased to declare holiday on 20.11.2024 (Wednesday) in the District Judiciary/Outlying Courts falling under the 07 – Kedarnath, Legislative Assembly Constituency, District Rudraprayag on account of Legislative Assembly Bye-Election pursuant to the Government Notification no. 1578/xxxi(15)G/24-10(सा०)/2017 dt. 29.10.2024, issued under section 25 of The Negotiable Instruments Act, 1881 (Act No. 26 of 1881).

By order of Hon'ble the Acting Chief Justice


Sd/-  
(Kahkasha Khan)  
Registrar General

No. 6667 /UHC/Stationery/2024

Dated: 20<sup>th</sup> November, 2024

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate/Chief Standing Counsel.
8. Registrar General of all the High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
10. Member-Secretary, State Legal Services Authority, Nainital.
11. All the District Judges, District Judiciary, Uttarakhand.
12. Principal Judge, Family Court, Dehradun and all Family Court Judges of Uttarakhand.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. Chairman, Bar Council of Uttarakhand, Nainital.
16. President, High Court Bar Association, Nainital.
17. All the Registrars/O.S.D. of the Court.
18. P.S./P.A to Registrar General of the Court.
19. S.P., Vigilance Cell of the Court.
20. All the Joint Registrars/Deputy Registrars of the Court.
21. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
22. Head P.S./Head B.S. of the Court.
23. Chief Protocol Officer of the Court at New Delhi.
24. OIC/NIC & Deputy Registrar (I.T.) of the Court with the request to upload this Notification in the official website of the High Court of Uttarakhand.
25. I/c Dispensary, High Court of Uttarakhand.
26. Security Officer, High Court of Uttarakhand.
27. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
28. Guard File.
29. Notice Board.

  
Registrar (Inspection)